

should take place and reports should be placed before the House. I hope, it is your desire . . . (Interruption)

SHRI S. M. BENERJEE ; I did not want a discussion; I wanted two statements . . . (Interruption)

SHRI RAGHU RAMAIAH : You wanted a statement but others wanted a discussion. Many hon. Members have made various statements. I hope, it is your desire that I should convey it to the concerned Minister. I shall do so.

SHRI BAKAR ALI MIRZA : This is very vague. There is no assurance.

SHRI JYOTIRMOY BASU : Is the Foreign Trade Minister being requested to make a statement in the afternoon about the Tea Board employees strike ?

SHRI BAKAR ALI MIRZA : Sir, do you permit this evasion? There is no kind of an assurance. what is he going to do ?

MR. DEPUTY-SPEAKER : How can he give an assurance ? He has to discuss it with the concerned Minister.

SHRI BAKAR ALI MIRZA : It has to be discussed. This matter was raised before also and he must come prepared.

SHRI RAGHU RAMAIAH : I will convey to the Ministers concerned.

SHRI BAKAR ALI MIRZA ; He has not given any assurance . . .

MR. DEPUTY-SPEAKER : He has heard you.

SHRI BAKAR ALI MIRZA : He has been hearing me for the last fortnight.

SHRI RAGHU RAMAIAH : As you will see from the Report of the Business Advisory Committee which I am placing before the House for adoption, all the leaders of the parties who are members of the Business Advisory Committee have suggested that even no No-Day-Yet-Named motion should be taken up before the Finance Bill is passed. The House will appreciate our

difficulties. I will certainly convey to the Ministers concerned.

13.40 hrs.

BUSINESS ADVISORY COMMITTEE  
FORTY-SIXTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Forty-Sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on the 12th March, 1970."

*The motion was adopted.*

MR. DEPUTY-SPEAKER : Now, the House stands adjourned for lunch to meet again at 2.40 P. M.

13.41 hrs.

*The Lok Sabha adjourned for Lunch till forty minutes past Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at forty-four minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

RE: PROROGATION OF JAMMU AND KASHMIR LEGISLATURE

MR. DEPUTY-SPEAKER Mr. Raghuvir Singh Shastri.

SEVERAL HON. MEMBERS rose.—

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Sir, on a point of order. It is a